F. No. J-11017/6/2020-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated 2746 May, 2021

ORDER

The President is pleased to engage Shri Aditya Walia, Advocate as Government Pleader for conducting Central Government litigation (except cases of Railways and Taxation) before the High Court of Delhi, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF DELHI **GOVERNMENT PLEADER**

Name of Advocate (Shri)	Contact details	Enrollment No.
Aditya Walia	Mob: 9068408999 Email: adityawalia26@gmail.com	UP/08841/2019

- 2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- Hindi version of this order will follow. 3.

(R. S. Verma) Additional Secretary

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Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi-110014

- The Registrar, High Court of Delhi.
 The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
 Shri Aditya Walia, Govt. Pleader as mentioned herein above (through email).
 The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
 Hindi unit, Department of Legal Affairs for Hindi translation of the order.
 For uploading on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- 9. Guard File/Judicial Section with 5 spare copies.

Section Officer (Judicial) Tel.011-23384945

Email: judicial-dla@nic.in